

MR. SPEAKER : Next item—Calling Attention motion.

श्री श्रीचन्द गोयल (चण्डीगढ़) : अध्यक्ष महोदय, 20 तारीख को इस सदन में यह प्रश्न उठा था कि जो बंगाल और बिहार के राज्यपाल हैं उन के आचरण के सम्बन्ध में.....

अध्यक्ष महोदय : नेकस्ट आइटम पर देखा जाएगा ।

श्री श्रीचन्द गोयल : वह पहले लेना चाहिए । पिछली बार आप ने यह कहा था कि आप 23 तारीख को बतायेंगे ।

श्री मोलहू प्रसाद (बास गांव) : अध्यक्ष महोदय, हमारा व्यवस्था का प्रश्न है, आप जरा सुन लीजिए । नियम 55 के अन्तर्गत मेरा व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय : नी व्यवस्था का प्रश्न...

श्री राम सेवक यादव (बाराबंकी) : इसी सम्बन्ध में व्यवस्था का प्रश्न बह उठा रहे हैं । आप जरा सुन लीजिए ।

अध्यक्ष महोदय : आपने आर्डर पेपर देखा है? आइटम नम्बर 2 है कालिग अटेंशन मोशन ।

श्री राम सेवक यादव : कालिग अटेंशन पर ही व्यवस्था का प्रश्न है ।

श्री मोलहू प्रसाद : अध्यक्ष महोदय, आप सुन लीजिए । 27 जनवरी 1970 को गोरखपुर में रेलवे की दुर्घटना हुई जिसमें पचासों आदमी मर गए और पचासों घायल हुए । उस पर ध्यान दिलाने वाली सूचना आपने नहीं स्वीकार की और चूंकि बंगाल में विरोधी सरकार है इस लिए उसको बदनाम करने के लिए आप.....

MR. SPEAKER : If you insist on it, I have to see that it is not recorded. Please try to maintain order in the House.

श्री मोलहू प्रसाद : पचासों आदमी की जान चली गई, यह अशिष्टता हम कब तक बर्दास्त करते रहेंगे ? यहाँ दो आदमियों के घायल होने पर आप ध्यान आकर्षण की सूचना ले रहे हैं और पचासों आदमियों की जान जहाँ चली गई उसके ऊपर ध्यान आकर्षण लेने को आप तैयार नहीं हैं.....

MR. SPEAKER : Mr. Molahu Prasad, in spite of my warning you are disturbing the House. If you go on defying the Chair, then I will have to perform an unpleasant duty. Throughout the last session you did it and you are doing it again. (*Interruptions*)

—

12 05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ATTACK ON FRENCH COUNCIL-GENERAL AND HIS WIFE

SHRIMATI ILA PALCHOUDHURI (Krishnagar): Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

"The reported murderous attack on the French Consul General and his wife in Calcutta on February 8, 1970 resulting in the death of his wife and serious injuries to the Consul General and his son."

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker, Sir It was with deep regret that we received the news of the dastardly attack on the French Consul General at Calcutta, his wife and son on 8-2-1970, in the course of an attempted burglary, resulting in the death of the Consul General's wife. Both the Consul General and his son who were seriously injured are making satisfactory progress in

[SHRI Y. B. CHAVAN]

the hospital. The Government of India have conveyed their regrets over the incident to the French Ambassador and condolences to the bereaved.

The motive for the crime is reported to be burglary, and vigorous investigation has been taken up by State Police. A suspect has been arrested with stains of blood on his canvas shoes and intensive search for possible other assailants is being made in the city and its suburbs and the neighbouring districts of West Bengal.

The Chief Secretary, West Bengal Government, convened a meeting of the representatives of the Consular Corps in Calcutta and a series of measures to prevent recurrence of such incidents in future were outlined and have been implemented. Intensive patrolling of the area of the residences of heads of foreign missions in Calcutta has been introduced. Fixed armed pickets have been given in front of certain foreign Consulates and residences of heads of Consulates. Foot patrols have been introduced in important areas having concentration of foreign establishments and the city police are in close contact with the foreign establishments.

Government deplore the inhuman attack on the French diplomat and his family and are confident that no efforts would be spared by the State Government to bring the culprits to book and to create a sense of security in the minds of the members of the diplomatic corps and their families.

MR. SPEAKER : I have to take the sense of the House on the presentation of the Railway Budget. The Railway Minister has to present the Railway Budget. And, I think, he can do it at quarter past twelve or a little later as you please. Or, do you want to hear him during the lunch hour ?

SHRI RABI RAY (Puri) : After lunch.

श्री मधु लाम्बे (मुंबेर) : और एक दो ऐसे मामले हैं कि जिनको उठाना आज जरूरी है।

MR. SPEAKER : Do you want to take the whole one hour ?

SHRI RANGA (Shrikakulam) : The so-called Railway Minister might not have had the chance of reading it before. So, why can the place it on the Table of the House ?

MR. SPEAKER : I think we can ask him to start it at 12-30 and finish it at 1-30 and then we all meet at 2-30. Instead of at 2.00. We will meet at 2.30. I hop you agree.

SHRI CHENGALRAYA NAIDU (Chittoor) : When a New Minister is inducted into office, he must be introduced first. Otherwise how can we know, Sir ?

MR. SPEAKER : That will be done.

SHRIMATI ILA PALCHOUDURI : From the statement of the hon. Minister we find that some investigation has been made but I would like to know whether the Central Board of Investigation and Intelligence have tried to find out whether there have been persistent and frequent attacks on foreign consular people ? The wife of the chairman of the Federal Republic of Germany was attacked and her eye was injured while going to the Republic Day function. Some members of the staff and their family of the U.K. High Commissioner's office in Calcutta were attacked and the staff were hurt. The matter was brought to the notice of the Chief Minister of West Bengal, Shri Ajay Mukherjee. But I do not think that any adequate steps were taken as regards the protection of the consular corps. Unless that is done, I am afraid our relations with the foreign countries would be jeopardised. I would like to know whether there is any particular party that is going on doing this kind of thing and whether the Central Intelligence has gone into it and has any information ?

SHRI Y. B. CHAVAN : As far as the other two incidents are concerned; even the State Government and their authorities are looking into the matter. These matters were reported to us, and I personally wrote to the Chief Minister inviting his attention to these serious developments as far as the diplomatic corps was concerned, and my information is that the Foreign Minister also wrote to the State Government about it, and they have taken very serious note of the matter.

SHRI PILOO MODY (Godra) : What is the point in writing to the Chief Minister? He should better write to the Deputy Chief Minister.

SHRI SHEO NARAIN (Basti) : What about the Central Intelligence Department?

SHRI D. N. PATODIA (Jalore) : Although any such action, where a foreign diplomat is involved would have been serious enough, but in this particular case, this murder cannot be considered in isolation and it is a part of the larger question of the lawlessness prevailing in that part of the country. Law-abiding citizens.....

SHRI JYOTIRMOY BASU (Diamond Harbour) : He has also another Intelligence service.

SHRI D. N. PATODIA : Law-abiding citizens are not given any protection there, and the police refuses to act. There had been political parties in that State who had been actively involved in political murders and dacoities. Political goondas like Anant Singh are flourishing there on account of the bank dacoities and all such situations. In view of this background, may I know from the hon. Minister whether it is not a fact that this particular case of murder is a part of the overall situation of lawlessness prevailing in West Bengal and whether it is not a fact that in West Bengal the political situation incites, provokes and encourages such type of things to take place there from time to time? If that be the case, may I know what particular steps the Central Government propose to take to bring about a situation of law and order in West Bengal so that such things may be prevented in future?

SHRI Y. B. CHAVAN : As far as this particular incident is concerned, I do not think that it has any political motivation behind it.

SHRI RANGA : Question.

SHRI Y. B. Chavan : But everything that happens in a State is certainly a part of the prevailing situation in that

State. It does not require any special comments from me.

SHRI PILOO MODY : He seems to be very complacent about it.

SHRI HEM BARUA (Mangaldia) : Is it not a fact the murder of the French Consul-General's wife in Calcutta and the murderous attack that was made on the French Consul General as also his son is a part of the broad pattern of lawlessness in that State? May I also know whether it is a fact that the Home Minister had some time back made a statement to the effect that there was no dislocation of the machinery of law and order in that State? If so, does it not contradict the statements made from time to time by the Chief Minister of the State? May I know whether the hon. Minister is making this statement on the basis of some facts or on the basis of sentiments only or on the basis of political manipulation?

SMME HON. MEMBERS : Expediency.

SHRI Y. B. CHAVAN : I shall certainly explain what I had said. I do not know how far I was correctly reported. The press people had asked me whether the Central Government proposed to intervene in the Bengal situation, and my answer to that question was definitely 'No'.

SHRI RANGA : It is not capable of intervening.

SHRI Y.B. CHAVAN : Whatever the reasons may be. Then, they asked me whether it was not true that the Constitution and law and order had broken down in that State so as to make the Central Government intervene, and my answer was 'No'.

SHRI HEM BARUA : That means that the hon. Minister said that the machinery of law and order had not broken down in that State?

SHRI Y.B. CHAVAN : I had said that it had not broken down to make the intervention of the Central Government necessary.

SHRI HEM BARUA : Is it normal then?

SHRI N. K. SANGHI (Jodhpur) : When the calling-attention-notice was given we had expected some more details from the Home Minister, but I am afraid that his reply has been a very casual one. Really, the attack was on the Consul-General and it was to save the Consul-General that his wife intervened, and she was brutally murdered. The West Bengal Government have said that there is no political motivation behind it. But it has been amply proved by facts that nothing was stolen and there was no motivation for stealing or robbery. May I know whether the Central Government have put the CBI into action in West Bengal in this matter, because it is a very serious affair? Even the Russian Consul-General met the Chief Minister of West Bengal, and we have recently had the statement of the Chief Minister Shri Ajoy Mukherjee himself in the Assembly that the the Government there was barbarous and callous and.....

SHRI PILOO MODY : And uncivilised.

SHRI N. K. SANGHI : In view of that, may I know whether a report has been called for from the Governor of the State in this matter and whether this investigation will be entrusted to the CBI to find out the proper facts?

SHRI Y. B. CHAVAN : I do not deny that the matter is serious and certainly it has caused concern to the West Bengal Government and to the Central Government also. Therefore, a special officer of the Foreign Ministry went to discuss the matter with the State Government, and the Chief Secretary there called a meeting of the members of the diplomatic corps and tried to make certain arrangements for the security etc.

SHRI S. K. TAPURIAH (Pali) : What about the security of the ordinary citizens?

SHRI Y. B. CHAVAN : That is also certainly important. I do not say that it is not important or that it should not be discussed or considered. But my point is that I cannot give any more details, because the investigations are still being carried on.

SHRI N. K. P. Salve (Betul) : Is the Minister sure that there was no political motivation?

SHRI Y. B. CHAVAN : I do not think so. As far as the facts brought to our notice are concerned, it does not seem to be a politically motivated act. As far as the CBI is concerned, I do not think that this is a case where the CBI can act on its own.

श्री श्रीचन्द्र गोयल (चण्डीगढ़) : अध्यक्ष महोदय, मुझे दुःख है कि गृहमंत्री महोदय ने इस प्रश्न को वह महत्व नहीं दिया, जो देना चाहिए था, क्योंकि इस प्रश्न के साथ हमारे विदेशों के साथ सम्बन्ध जुड़े हैं। यह बहुत नाजुक मामला है, विशेषकर फ्रंस के साथ हमारी प्रधान मंत्री भी निकट का घनिष्ट सम्बन्ध बढ़ाना चाहती हैं, मैं समझता हूँ कि इस मामले में इनको भी धक्का लगा होगा। मैं पूछना चाहता हूँ—इन तमाम हालात की जो कड़ी है—वैस्ट बंगाल के अन्दर बैंकों के ऊपर डाके डाले गए, चीफ़ मिनिस्टर पर विधान सभा के अन्दर आक्रमण किया गया—क्या आप इस मामले में वैस्ट बंगाल सरकार को जो रिपोर्ट है, उससे सन्तुष्ट हैं या अपने तरीके से सी० बी० आई० या दूसरी किसी इन्वेस्टीगैटिंग ऐजेंसी के जरिये से आपने इस बात की जांच-पड़ताल कराने की कोशिश की है कि इसकी तह में क्या मामला है?

गृह मंत्री महोदय ने कहा है कि चोरी या डाका, इस अपराध के पीछे उद्देश्य मालूम होता है। मैं जानना चाहता हूँ कि जिस दल की आज बंगाल के अन्दर हुकूमत है वह पार्टी अपने चुनाव के लिए फण्ड इकट्ठा करने के लिए इस प्रकार के हरबे इस्तेमाल कर रही है—कहीं बैंकों में डाकेजनी होती है, कहीं महत्वपूर्ण व्यक्तियों पर आक्रमण होता है—क्या हमारी केन्द्रीय सरकार ने इसकी तह में जाने की कोशिश की है कि यह मामला भी उन सारी कड़ियों के साथ जुड़ा हुआ है, जैसा कि पीछे बैंक के मामले में चिटगांव आर्मरी केस का रेवोल्यूशनरी पकड़ा गया था, क्या इसके साथ भी वैसा ही कोई सम्बन्ध है? भविष्य में हम

दूसरे राजदूतों को ठीक प्रकार से संरक्षण दे सकें, इस सिलसिले में सरकार किस प्रकार के पग उठाना चाहती है ताकि इस प्रकार की दुर्घटनाएँ फिर न दोहराई जाय ?

SHRI Y. B. CHAVAN : The hon. Member has certainly made some very interesting and possibly important observations about the general situation in West Bengal. The Chief Minister himself is aware of this position and he has been making public statements as far as the law and order situation is concerned. I think it is proper to leave this matter in the hands of the Chief Minister of West Bengal.

12.19 hrs.

INTRODUCTION OF NEW MINISTERS

MR. SPEAKER : As hon. Members know, two Ministers have been appointed in the Cabinet, and the Prime Minister will formally introduce them to the House.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : I beg to introduce to you and through you to the House Shri Gulzarilal Nanda, Minister of Railways, and Shri D. Sanjivayya, Minister of Labour, Employment and Rehabilitation.

12.20 hrs.

RE: ADJOURNMENT MOTIONS

(Query)

MR. SPEAKER : I have to inform the House that I have received notices of all adjournment Motions regarding recent Ministry-making in UP and Bihar.

After careful consideration of the matter, I feel that this is not a fit matter to be raised as an Adjournment Motion (*Interruptions*). Let members have patience. I therefore do not give my consent to the moving of the Adjournment Motions.

However, in view of the importance of the matter, I have admitted a short duration discussion in the name of Shri S. S. Kothari and other hon. members who have given notice of motions, in the following form:

“Role of Governors in the recent Ministry-making in UP and Bihar”-

SHRI MADHU LIMAYE (Monghyr) : What about Kerala ?

MR. SPEAKER : The discussion will be taken up at 4 p.m. today.

The sitting of the Business Advisory Committee which had been fixed at 4 p.m. today will now be held at 3.30 p.m. today.

SHRI JYOTIRMOY BASU (Diamond Harbour) : I have a half-hour discussion to raise today. This was carried over from the last session. What happens to that ?

SOME HON. MEMBERS : What about our Motions ?

MR. SPEAKER : I have not admitted them.

SHRI M. L. SONDHI (New Delhi) : There is a state of war in Laos. It is a neutral country. Prince Souvanna Phouma has been known to the House. His is a neutral country. It participated in the Bandung Conference. Nobody here cares for what is happening there. The Prime Minister should herself have brought the matter before the House and told us about it. Our sympathies and understanding should go to Prince Souvanna Phouma.

MR. SPEAKER : I am on my legs.

SHRI RAM KISHAN GUPTA (Hissar) : What about my adjournment motion in regard to Haryana ?

अध्यक्ष महोदय : मैंने सभी एडजर्नमेंट मोशन्स देखे हैं लेकिन सिवाय इसके और किसी को एडमिट नहीं किया है। रूल यह है कि उसमें एडजर्नमेंट मोशन वाली कोई बात भी